

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/157/2017  
NAME OF THE PETITIONER(S) : P P ZIBI JOSE  
NAME OF THE RESPONDENT(S) : ASHOK LEYLAND LTD  
UNDER SECTION : 58 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	B CHANDRA	Auth Representative Respondent co.	Bhadr
2)	P.P. ZIBI JOSE	Party in person	

**ORDER**

Representative for the Applicant present and filed the affidavit and an indemnity bond which are placed on record. He has also filed rejoinder; copy of which is given to the other side. Matter is posted for arguments. Put up on **12.01.2018 at 10.30 A.M.**

ghk

- Sel -  
MEMBER (JUDICIAL)